

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1547
(To be answered on the 13th February 2025)**

GREENFIELD AIRPORT IN SILCHAR

1547. SHRI PARIMAL SUKLABAIDYA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the major reasons for the delay in the construction of the proposed Greenfield Airport project in Silchar Lok Sabha constituency;
- (b) whether the Government has set any timeline to commence the construction work of the said project at the earliest and if so, the details thereof;
- (c) the steps taken by the Government so far to ensure timely completion of the said project; and
- (d) whether adequate funds have been allocated for the said project and if so, the details thereof along with the current status of the project?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country through a two stage approval process, i.e. 'Site Clearance' followed by 'In-Principle' approval.

GoI has granted 'Site Clearance' approval to Airports Authority of India (AAI) for establishment of an Greenfield Airport at Silchar, Assam in February, 2024. As per the GFA Policy, the responsibility for implementation of the Greenfield airport projects including land acquisition, R&R, funding etc. lies with the concerned airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances including environmental clearances, financial closure etc.
